

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-240
IB - 3494/ND/2019

IN THE MATTER OF:

Hindustan Automotive Store

....Applicant

Vs.

Miric Biotech Ltd

.....Respondent

SECTION

U/s 7 of IBC Code, 2016

Order delivered on 10.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Advocate Nitin Chopra

For the Respondent : M.S. Husain, Advocate

ORDER

Due to paucity of time, re-notify the case on 08.01.2021.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)